

(c) The new scheme of National Project on Organic Farming has a component of giving support through back-ended credit linked subsidy for setting up of commercial production units of fruits and vegetables waste compost units, bio-fertilizer production units and hatcheries for vermiculture in the country including Karnataka.

Fertilizer utilization by States

5150. SHRI M. V. RAJASEKHARAN : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to refer to answer to Starred Question 460 given in the Rajya Sabha on the 20th December, 2002 and state the quantum of fertilizer utilization (Total) by all the States of the Union ?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHHATRAPAL SINGH) : The quantum of total fertilizer utilization/consumption in nutrient terms by all the States of the Union is given in the Statement.

Statement

*State-wise quantum of total fertilizer utilization/consumption in nutrient terms
(in 000 M.T.)*

Name of State/ Union Territory	Fertilizers utilisation/consumption 2001-2002			Fertilizers utilisation/consumption 2002-2003 (Estimated)		
	Nitrogen	Phosphate	Potash	Nitrogen	Phosphate	Potash
	(N)	(P)	(K)	(N)	(P)	(K)
I	2	3	4	5	6	7
Andhra Pradesh	1182.72	545.37	226.52	1126.59	456.37	219.16
Karnataka	670.68	360.44	218.27	572.15	279.44	177.80
Kerala	76.42	37.24	63.47	93.89	41.58	77.42
Tamil Nadu	504.99	205.13	227.90	421.23	136.18	190.40
Pondicherry	13.65	6.46	5.42	16.91	7.35	5.58
A & N Islands	0.23	0.19	0.05	0.35	0.21	0.17
Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00
Gujarat	605.64	240.24	69.36	513.01	236.22	76.68
Chhattisgarh	174.04	73.29	19.49	150.35	66.62	20.60
Madhya Pradesh	432.03	308.40	32.02	364.37	282.69	34.58
Maharashtra	992.70	459.70	236.80	1010.30	527.20	258.70
Rajasthan	582.32	199.68	6.84	387.57	165.27	9.30
Goa	2.75	1.50	1.61	2.68	1.49	1.71
Daman & Diu	0.12	0.00	0.00	0.05	0.00	0.00
D & N Haveli	0.69	0.38	0.04	0.62	0.36	0.05

1	2	3	4	5	6	7
Haryana	742.05	232.17	9.74	648.77	237.85	11.35
Punjab	1070.28	307.84	29.22	1127.79	306.54	30.01
Uttar Pradesh	2503.54	749.52	98.57	2417.16	772.61	140.67
Uttaranchal	86.92	23.10	9.23	91.45	25.08	10.87
Himachal Pradesh	27.50	7.04	5.61	23.32	6.93	5.43
Jammu & Kashmir	51.08	17.13	1.57	52.24	18.86	1.50
Delhi	2.75	0.84	0.00	4.13	1.42	0.00
Chandigarh	0.03	0.00	0.00	0.02	0.00	0.00
Bihar	597.10	112.10	49.70	626.20	100.00	29.60
Jharkhand	75.65	41.73	2.23	63.57	35.58	11.42
Orissa	221.17	71.94	51.55	252.64	93.18	50.26
West Bengal	586.84	329.78	261.55	635.20	391.42	265.12
Assam	75.58	41.62	35.74	93.53	49.87	45.14
Tripura	7.34	3.83	2.35	5.94	2.58	1.95
Manipur	18.69	2.59	1.39	22.33	2.81	1.72
Meghalaya	2.80	1.64	0.13	2.88	1.88	0.18
Nagaland	0.32	0.24	0.05	0.26	0.23	0.04
Arunachal Pradesh	0.39	0.23	0.10	0.41	0.24	0.10
Sikkim	0.64	0.44	0.15	1.07	0.60	0.14
Mizoram	0.57	0.60	0.42	0.69	0.65	0.54
TOTAL :	11310.22	4382.40	1667.09	10729.67	4258.31	1678.19

Price of Medopar

5151. SHRI KHAN GHUFRAN ZAHIDI : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether it is a fact that recently Government have increased the price of medicine 'Medopar' by more than 68 per cent;

(b) if so, what are the details of import prices and why such a steep price increase is allowed by NPPA; and

(c) whether this medicine is available indigenously, if so, the price thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHHATRAPAL SINGH) : (a) to (c) Madopar, used in the treatment of Parkinson's disease, is combination of Scheduled bulk drug, namely, Levodopa with non-Scheduled bulk drug Benzerazide and is imported. Its import price has registered increase, which is the reason for increase in its retail price, fixed in accordance with the provisions of the Drugs (Prices Control) Order, 1995.